

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

IA 21578/2016, in Petition(s) for Special Leave to Appeal (Crl.)
No(s). 167/2017

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

CHANDRA SHEKHAR @ CHHOTU

Respondent(s)

(FOR CONDONATION OF DELAY IN FILING ON IA 21578/2016)

Date : 09-08-2017 These matters were called on for hearing today.

For Petitioner(s) Mr.Adarsh Upadhyay,Adv.
Mr.Vikas Chaudhary,Adv.
Ms.Pragati Neekhara, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the petitioner is directed to take fresh steps
in respect of the sole respondent within four weeks.

List the matter again on 20.09.2017.

SANJAY PARIHAR
Registrar

SB